Setting up of more CFSLs in the country

2686. SHRI TIRUCHI SIVA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of Central Forensic Science Laboratories (CFSLs) in the country;

(b) the detailed list of the CFSLs and the States for which they fulfil the forensic requirements;

(c) the details regarding the sanctioned strength and the vacancies in each of these CFSLs;

(d) whether Government intends to set up more CFSLs in the coming years; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) There are six Central Forensic Science Laboratories of Directorate of Forensic Science Services (DFSS) in the country located at Bhopal, Chandigarh, Guwahati, Hyderabad, Kolkata and Pune. One more Central Forensic Science Laboratory (7th) is under the control of Central Bureau of Investigation (CBI) located at New Delhi.

(b) The detailed list of the CFSLs and the States for which they cater to the forensic requirements is given in Statement (See below). The CFSL, CBI is located at New Delhi and has one working unit each at Chennai and Mumbai. The CFSL(CBI) cater to the needs of CBI, Delhi Police, Central Government Agencies, Judiciary and other States.

(c) The details of the sanctioned strength/working strength and vacancies in each of the CFSLs are under:

<table>
<thead>
<tr>
<th>Name of CFSL</th>
<th>Sanctioned Strength</th>
<th>Working Strength</th>
<th>Actual</th>
<th>Vacancies</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>2</td>
<td>3</td>
<td>4</td>
<td>5</td>
</tr>
<tr>
<td>Chandigarh</td>
<td>135</td>
<td>107</td>
<td>90</td>
<td>17</td>
</tr>
<tr>
<td>Hyderabad</td>
<td>142</td>
<td>106</td>
<td>76</td>
<td>30</td>
</tr>
<tr>
<td>Kolkata</td>
<td>125</td>
<td>101</td>
<td>74</td>
<td>27</td>
</tr>
<tr>
<td></td>
<td>2</td>
<td>3</td>
<td>4</td>
<td>5</td>
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<td>-----</td>
</tr>
<tr>
<td>1</td>
<td>Guwahati *</td>
<td>00</td>
<td>29</td>
<td>13</td>
</tr>
<tr>
<td></td>
<td>Pune *</td>
<td>00</td>
<td>30</td>
<td>09</td>
</tr>
<tr>
<td></td>
<td>Bhopal *</td>
<td>00</td>
<td>29</td>
<td>13</td>
</tr>
<tr>
<td></td>
<td>CFSL(CBI)</td>
<td>182</td>
<td>182</td>
<td>104</td>
</tr>
</tbody>
</table>

*Transferred from other CFSLs, temporarily for kick starting of the three new CFSLs at Bhopal, Guwahati & Pune.

(d) and (e) At present there is no proposal under consideration of the Government for setting up more CFSLs.

**Statement**

*Details of jurisdiction of six CFSLs to cater forensic requirement*

**CFSL, Chandigarh**
- (a) Jammu and Kashmir
- (b) Punjab
- (c) Himachal Pradesh
- (d) Chandigarh (UT)
- (e) Uttarakhand
- (f) Delhi and NCR
- (g) Haryana

**CFSL, Bhopal**
- (a) Madhya Pradesh
- (b) Uttar Pradesh
- (c) Rajasthan
- (d) Chhattisgarh

**CFSL, Guwahati**
- (a) Assam
- (b) Manipur
- (c) Mizoram
- (d) Meghalaya
- (e) Sikkim
- (f) Nagaland
- (g) Arunachal Pradesh
- (h) Tripura

**CFSL, Hyderabad**
- (a) Andhra Pradesh
- (b) Tamil Nadu
- (c) Kerala
- (d) Lakshadweep
- (e) Karnataka
- (f) Puducherry

**CFSL, Kolkata**
- (a) Odisha
- (b) Bihar
- (c) Jharkhand
- (d) West Bengal

**CFSL, Pune**
- (a) Maharashtra
- (b) Gujarat
- (c) Goa II
- (d) Daman and Diu
- (e) Dadra and Nagar Haveli